

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 548(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: Rita Kapur Vs. Invest Care Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

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| | For the Petitioner (s) | : Mr. Ranvir Singh, Advocate for the Petitioner | | |
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| | For the Respondent (s) | : Ms. Aneet Bagga, Adv for R-4 Mr. Vivek Malik & Dhawal Jain, Advocates for R-1,2,3,6 & 7 | | |
|--|------------------------|---|--|--|

ORDER

Amended Petition has been filed by the Applicant. Ld. Counsel for the
Respondent prays for some time to file the reply.

Let the same be filed before the next date.

To come up on 17th January, 2018.

- S-d-1

(S. K. Mohapatra)
Member (T)

- S-d-1

(Ina Malhotra)
Member (J)